| Written Answers to | | 9 February, 2017] | Unstarred Questions | | 301 |
|--------------------|--|-------------------|---------------------|---------|--------|
| 1 | 2 | | 3 | 4 | 5 |
| 18. | Sreeniketan Centre for Social Abeena Bhavan, Behind Chat Police Station, Chathannoor P. District Kerala,-691572. | hannoor | Kollam | 1296099 | 0 |
| 19. | Abhaya, Athani, Vanchiyoor, Thiruvanathapuram Kerala-695 | | Γrivandrum | 1417746 | 0 |
| 20. | Gandhi Bhavan International T Gandhiji Nagar, Kundayam P.C Pathanapuram, Kollam Distt. Kerala - 689695. | * | Pathanam- hitta | 135000 | 0 |
| 21. | Pratheeksha Integrated Rehabi Centre for Addicts, Ponniyam Nayanar Road, Thalassery, Ka Distt. Kerala-670641. | West P.O., | Kannur | 942840 | 0 |
| 22. | Kerala Association for Social Women's Welfare. | and K | Kollam | 0 | 712512 |

Grants to NGOs

916. SHRI K. SOMAPRASAD: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the quantum of funds released as grants to various NGOs during 2014-15 and 2015-16 all over the country;
 - (b) whether any NGO has misappropriated the funds;
 - (c) if so, the total amount misappropriated during those years in Kerala;
- (d) the number of NGOs in that State getting financial aid from the Central Government;
- (e) whether any NGO was black listed in that State and if so, the details thereof; and
 - (f) the amount of grants availed by NGOs in the State during those years?

 THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND

EMPOWERMENT (SHRI VIJAY SAMPLA): (a) The details of grant-in-aid released by the Ministry of Social Justice and Empowerment under various schemes to Non-Governmental Organizations during 2014-15 and 2015-16 are given in the Statement (*See* below).

- (b) and (c) There is no case of misappropriation of funds during 2014-15 and 2015-16 including the State of Kerala.
- (d) The Ministry of Social Justice and Empowerment has released grants-in-aid to 125 NGOs in the State of Kerala during 2014-15 and 2015-16.
 - (e) No, Sir.
- (f) The details are given in the Statement attached with part (a) of the answer to the question.

Statement

Details of grant-in-aid released to Non-Governmental Organizations in the country and availed by NGOs in the State of Kerala during the years 2014-15 and 2015-16.

(₹ in lakhs)

| Sl. No. Name of the Scheme | | Grant-in-aid released to Non-Governmental Organizations in the country | | Grant-in-aid availed by Non-Governmental Organizations in the State of Kerala | |
|----------------------------|---|---|---------|--|---------|
| | | 2014-15 | 2015-16 | 2014-15 | 2015-16 |
| | 1 2 | 3 | 4 | 5 | 6 |
| 1. | Scheme of GIA to Voluntary Organizations working for Scheduled Castes | 1902.70 | 4989.77 | 0.00 | 0.00 |
| 2. | Assistance to Voluntary Organization working for the welfare of Other Backward Classes | 448.61 | 502.15 | 0.00 | 0.00 |
| 3. | Scheme of Integrated Programme for Older Persons | 1499.07 | 2758.06 | 0.00 | 16.62 |

Reclassification of reservation criteria

917. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that Government is planning to delay the reclassification of reservation criteria to include some communities in Scheduled Castes (SC) and Scheduled Tribes (ST) lists and if so, the details thereof;
- (b) whether Government has taken any decision to reclassify the reservation criteria for Jats and Patidars, in view of the demands from these communities and if so, the details thereof; and
 - (c) the stand of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) There is no proposal for revision of the criteria followed for inclusion of a community/caste/tribe in the lists of Scheduled Castes and Scheduled Tribes.

- (b) No Sir.
- (c) Does not arise.